

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALUPAN COMPOSITE PANELS PRIVATE LIMITED Date of Commencement of Liquidation: 18-02-2021; List of Stakeholders as on Date: 14-06-2022; Name of IP: Mr. Ashok Kumar Dewan; Process Number: 1; Last 5 digitof registration number: 11054

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	461970893	2	461970893				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	9	2257236	9	2158884		98352		Annexure 6
7	Operational creditors (Government Dues)	2	6784338	2	6784338				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	2187082	1	2087082		100000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	44301667	1	44301667				Annexure 9
Total		15	517501216	15	517302864		198352		